GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION NO.1159 TO BE ANSWERED ON 01.08.2024

Census of wildlife sanctuaries

1159. SHRI ARUN SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the period of interval, in years, at which surveys are conducted in connection with the census of wildlife sanctuaries and the dates on which these surveys were conducted;
- (b) the time taken to issue an NOC for the construction of rural roads in these areas;
- (c) the number of NOC requests pending for the construction of rural roads at present; and
- (d) the details of steps taken by Government to issue certificates expeditiously?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) The State Governments undertake surveys pertaining to the wildlife sanctuary as outlined in their Management Plans or as per administrative requirements. However, the National Tiger Conservation Authority administers All India Tiger Estimation across the country and releases data every four years. The State Government of Gujarat carries out census for Asiatic Lion every five years. The details of the population assessment of tiger and Asiatic Lion in the country are as follows:

S.No.	Asiatic Lion		Tiger	
	Year	Population	Year	Population
1	2010	411	2014	2226
2	2015	523	2018	2967
3	2020	674	2022	3682

(b), (c) and (d) The Ministry does not issue No Objection Certificate for construction of rural roads in sanctuaries. The Ministry conveys recommendations/approvals of the National Board for Wild Life or its Standing Committee regarding the projects proposed by the State/UT Administrations on areas inside Sanctuaries, National Parks, Tiger Reserves or Tiger corridors.
